

been accorded to these projects so far;

- (e) if so, the details thereof; and
(f) if not, the reasons therefor ?

THE MINISTER OF RURAL AREAS AND EMPLOYMENT (SHRI KINJARAPPU YERRANNAIDU) : (a) to (f) The information is given in statement attached. These projects are isolated projects. Since all the quality affected problem habitations cannot be tackled with this type of isolated projects, State Governments have been requested to prepare a comprehensive action plan to provide safedrinking water to all quality affected habitations. No comprehensive project proposal has been received from the State Government.

Statement

Details of List of Projects pending

State Name	No. of Projects pending
Andhra Pradesh	36
Gujarat	6
Karnataka	1
Madhya Pradesh	2
Maharashtra	3
Rajasthan	2
Uttar Pradesh	2
West Bengal	1
All India	53

UT/State Cadre Officers

3941. SHRI NITISH BHARADWAJ : Will the PRIME MINISTER be pleased to state :

(a) whether the officers belonging to U.T./State Cadre are ignored and in their places I.A.S. officers are posted;

(b) if so, the reasons therefor; and

(c) whether the Government ensure that such usurpation of rights of cadre officers is put to an end immediately ?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS. (SHRI S.R. BALASUBRAMONIYAN) : (a) Posting of IAS officers serving in connection with the affairs of the State

Government is entirely within their competence and such decisions are based on administrative requirements.

(b) and (c) Do not arise.

Refineries

3942. SHRI K.P. SINGH DEO : Will the PRIME MINISTER be pleased to state :

(a) the number of refineries proposed to be set up during the Ninth Five Year Plan;

(b) the States where these refineries are proposed to be set up;

(c) whether any such refinery is proposed to be set up in Orissa also during 9th plan; and

(d) if so, the details of their location ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU) : (a) to (d) The new grass-root refineries proposed to set up/commissioned by PSUs/their JVCs during the IX Plan, are as under :-

S.No.	Name of Refinery	State
1.	Panipat Refinery	Haryana
2.	Numaligarh Refinery	Assam
3.	Central India Refinery	Madhya Pradesh
4.	West Coast Refinery	Maharashtra
5.	East Coast Refinery	Orissa

[Translation]

Investment in Wastelands Development Work

3943. SHRI RAM TAHAL CHAUDHARY :
SHRI MOHAMMAD ALI ASHRAF FATMI :

Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state :

(a) whether a huge amount has been misappropriated in the wasteland development work during the last three years;

(b) if so, the details thereof;

(c) the details of amount invested for wasteland development; and

(d) the outcome of this investment during the above period ?

THE MINISTER OF RURAL AREAS AND EMPLOYMENT (SHRI KINJARAPPU YERRANNAIDU) : (a) and (b) No, Sir. Mis-appropriation of huge amount in the waste-